

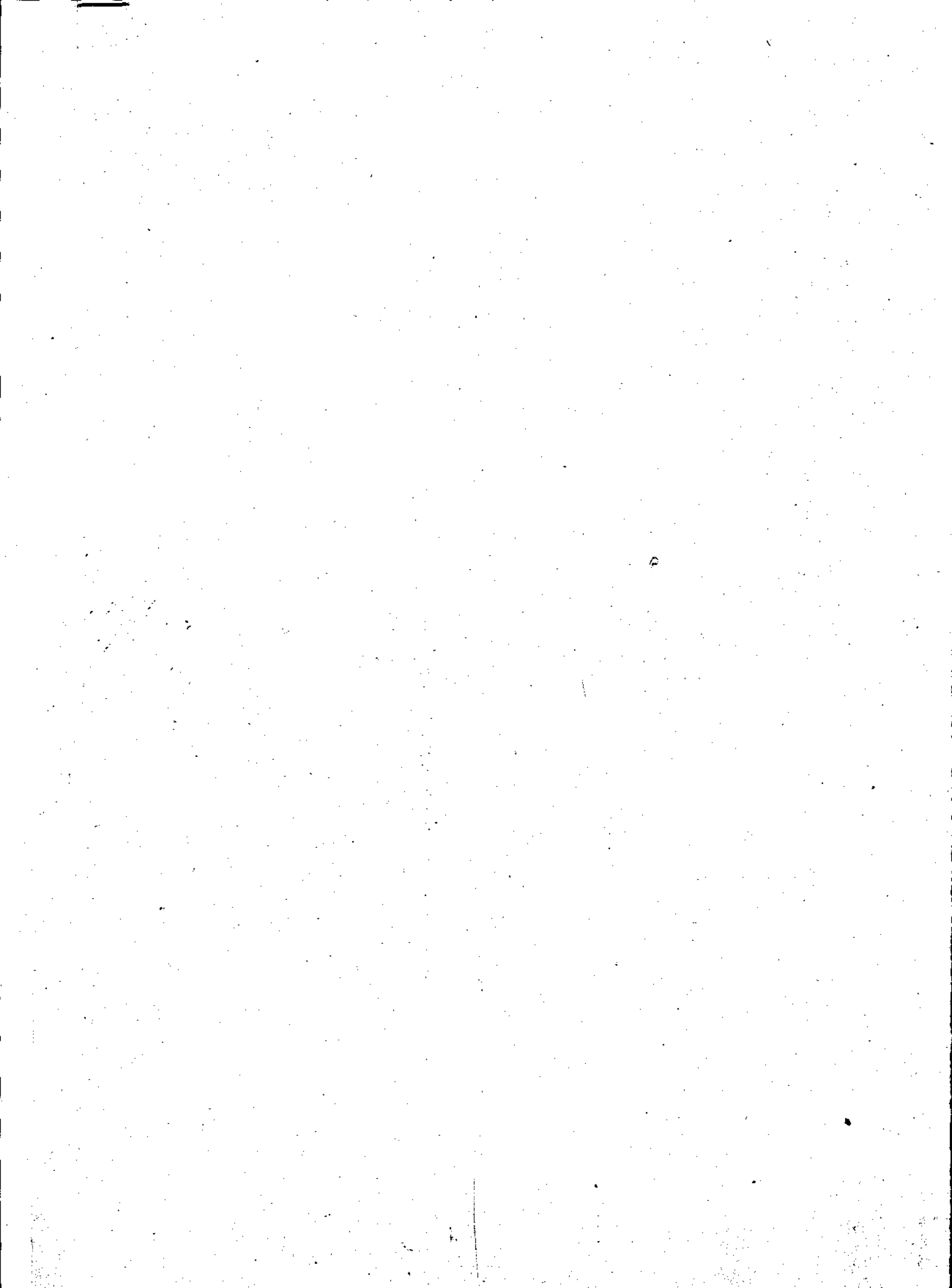
THE ODISHA DEVELOPMENT AUTHORITIES (AMENDMENT) ACT, 2012

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LAW DEPARTMENT

NOTIFICATION

The 19th March, 2013

No.3334-Legis-8/2009/L.—The following Act of the Odisha Legislative Assembly having been assented to by the Governor on the 10th March, 2013 is hereby published for general information.

ODISHA ACT 13 OF 2013

THE ODISHA DEVELOPMENT AUTHORITIES (AMENDMENT) ACT, 2012

AN ACT FURTHER TO AMEND THE ODISHA DEVELOPMENT
AUTHORITIES ACT, 1982

BE it enacted by the Legislature of the State of Odisha in the
Sixty-third Year of the Republic of India as follows:—

Short title and
commence-
ment.

1. (1) This Act may be called the Odisha Development
Authorities (Amendment) Act, 2012.

(2) It shall be deemed to have come into force on the 5th
day of August, 2008.

Amendment
of section 78.

2. Section 78 of the Odisha Development Authorities Act, 1982
shall be omitted.

Odisha Act
14 of 1982.

By Order of the Governor

S. K. MOHANTY

Principal Secretary to Government, I/c.

